

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
SINGLE MEMBER APPEAL BRANCH

Dated: 29/06/2016

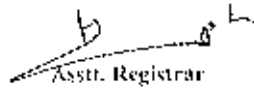
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70298/2016-SM[BR] dated 20/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asst. Registrar

Application	Appeal	Name and Address of Appellant
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E/MISC/70266/2016	E/70053/2015	COMMISSIONER OF CUSTOMS(PREVENTIVE)- LUCKNOW BALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN, SECTOR-11, ALIGANJ, LUCKNOW, UTTAR PRADESH
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**Name and Address of
Respondent**

2	D S C L SUGAR LONI, P.O. ANJHI, SHAHBAD,, HARDOI , U.P
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Copy To

3 Advocate(s) / Consultant(s):

S. C. KAMRA & CO.
B-2/210 (BASEMENT),
SAFIDARJUNG ENCLAVE,
NEW DELHI-110029

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishmi Pitamahi Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, F. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Ison Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisers Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBR

Ground, Near Kankardooma Court, Delhi-110032

15 C.D.R. 16 Office Copy 17 Guard File


 Asst. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-70266/16
& Ex. Appeal No.70053/15**

Arising out of O/A No.253-CE/APPL-LKO/LKO/2015 dated 06.07.2015
passed by Commr. (Appeals) of Central Excise & S. Tax, Lucknow.

For approval and signature: ,

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

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- | | |
|--|--------|
| 1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? | : No |
| 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | : Yes |
| 3. Whether His Lordship wishes to see the fair copy of the Order? | : Seen |
| 4. Whether Order is to be circulated to the Departmental Authorities? | : Yes |
-

Commissioner of Central Excise & S. Tax, Lucknow

...APPELLANT(S)

VERSUS

M/s D. S. C. L. Sugar

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
Shri Kartikeya Narain, Advocate for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING & PRONOUNCEMENT : 20.06.2016

Final ORDER NO. 70298/2016



Per Mr. Anil Choudhary :

Appeal is disposed off as withdrawn under Litigation Policy, as prayed in E/M.A.No.70266/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(Anil Choudhary)
MEMBER (Judicial)

mm

perfect copy / Certified True Copy
12.7
सहायक न्यायाधीश / Asst. Registrar
असमसाधन, एस.एस.एस. ऑफ़ वीम अपर
ऑफ़िस बल्लिआन / (C.E.S.T.A.T.)
38, 1st. Flr. 2nd, BANGALORE-211001
38, M. G. MARG, ALAMNAGAR-211001

